

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 7th August, 2017

No.HC.VII-167 (Pt.-II)/2014/ 3804 /A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a two day Workshop on 'Role of Forensic Ballistics in Criminal Justice Delivery System', scheduled to be held from 9 – 10 October, 2017 at the S.V.P. National Police Academy, Hyderabad-

Sl No.	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Smti Mallika Dutta	Chief Judicial Magistrate, Dibrugarh	O/o the Chief Judicial Magistrate, Dibrugarh, Assam Pin- 786001	Mob. No. 09957141347 Fax. No. 0373-2321214 e-mail: mallikaduttab@gmail.com
2.	Smti. R. Vanlalchami	Chief Judicial Magistrate - cum-Senior Civil Judge, Aizawl District	O/o the Aizawl District Court, Treasury Square, Aizawl, Mizoram, Pin- 796001	Mob. No. – 09612152947 Fax. No.- 03892-329724 e-mail: djaizawl@gmail.com chotyRalte65@gmail.com

The nominees are to proceed for the workshop only after receiving confirmation of acceptance of their nominations from the National Police Academy. The Officers whose nominations are accepted are required to report at the Academy by the evening of October 8th, 2017 i.e. one day before the commencement of the workshop.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/ 3805 - 3824 /A dated 07.08.2017

Copy forwarded for information and necessary action to:

1. The Director, SVP National Police Academy, Hyderabad.

2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) She will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) She will be entitled to TA and DA as admissible under the Rules.

6. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The District & Sessions Judge, Dibrugarh. ***She is requested to inform the nominated Judicial Officer of her District accordingly.***
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. ***He is requested to inform the concerned Judicial Officer of his State accordingly.***
10. The District & Sessions Judge, Aizawl.
11. The Assistant Director (F.Sc) & Programme Director, SVP National Police Academy, Hyderabad.
12. Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh
13. Smti. R. Vanlalchami, Chief Judicial Magistrate -cum-Senior Civil Judge, Aizawl District

The nominated participants are advised to visit the website of SVP National Police Academy from time to time to get information about the programme.

The workshop is residential and the participants of the workshop will be accommodated in the campus. The expenditure to be incurred on boarding and lodging of the participants will be met by the Police Academy. However, the expenditure on account of travel of officers for attending the workshop will be borne by the respective State Government / UT / organization. The dress order for the workshop participants is Civvies i.e. shirt (full sleeves), Trouser & tie for gentlemen and salwar kameez / saree / Business suit for ladies.

Transport from Hyderabad Airport / Railway Station to the Academy and back will be provided by the Academy.

14. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
15. The Administrative Officer, Judicial Academy, Assam.
16. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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Registrar (Judicial)